

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 86 OF 2019**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**Orient Cement Limited** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Divya Chaturvedi for A1  
Sanjeev K. Kapoor for A1

Counsel for the Respondent(s) : Udit Gupta for R2  
Anup Jain for R2  
S. Rama for R2

**ORDER**

Pleadings are complete.

List the matter for hearing on **05.02.2020.**

**S.D. Dubey  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**

PR